

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1960
ANSWERED ON:05.08.2010
COIMBATORE AIRPORT
Natarajan Shri P.R.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether land acquisition for expansion work of Coimbatore airport in Tamil Nadu have been finalised;
- (b) if so, the details and the present status thereof;
- (c) whether any objections/grievances have been raised by landowners and dwellers in nearby areas; and
- (d) if so, the details thereof and the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a) & (b): Airports Authority of India (AAI) has projected 613 acres of land as per Master Plan to Government of Tamil Nadu, for acquiring and handing over, free of cost and free from all encumbrances for upgrading infrastructure at Coimbatore Airport. The land is yet to be acquired and handed over to AAI.

(c) & (d): Land acquisition comes under the purview of Government of Tamil Nadu which includes addressing the objections and grievances, if any, raised by land owners and dwellers.